a proposal has to be made under rule 163 of the Rules of Procedure of the General Assembly to amend Rule 51 of the Rules of procedure. Such proposal has to be approved by a majority in the U. N. General Assembly, after a Committee has reported on the proposed amendment. Informal consultations have been held with several member states from time to time to ascertain the possibility of Hindi being accepted as one of the official U. N. Languages. These consultations have not yielded encouraging results.

(d) Does not arise.

Hindi in U.N.O.

1267. SHRI SURENDRA MOHAN: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether Government accepts the Proposition that HINDI should be made as one of the international languages for the United Nations; and

(b) if so, the steps which are being taken/proposed to be taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI A. A. RAHIM): (a) Yes, Sir.

(b) Informal consultations have been held with some member States of the U.N. from time to time. The position is as follows:

In order to introduce Hindi as an official language of the UN, a proposal has to be made under Rule 163 of the Rules of procedure of the General Assembly to amend Rule 51 of the Rules of Procedure which deals with the subject of official languages. Once such a proposal is made, it has to be approved by a majority in the U. N. General Assembly after a Committee has reported on the proposed amendment. Informal consultations to ascertain the possibility of such majority support have not yielded encouraging results.

If Hindi were to be accepted as an official language of the UN subsequent to a decision of the UN General Assembly, it is estimated that the operational cost per biennium would be approximately Rs. 15 crores, and would progressively increase a the rate of 10 per cent each year, taking inflationary trends into account. This would entail an increase in India's budget contribution to the UN by about 200 per cent. Additionally there will be costs of installation of equipment etc. Further, there will also be some recurring costs regarding which it is not possible to make accurate estimates at this stage.

Demand for residential houses

1268. SHRI SURENDRA MOHAN: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether Government's attention has been drawn to the estimates prepared by the Federation of Indian Chamber of Commerce and Industry about accumulated shortage of and the expected demand for residential houses;

(b) if so, what are the details of estimates;

(c) whether Government accept these estimates;

(d) if not, what are Government's estimates; and

(e) what steps are proposed by Government to meet the accumulated shortage and expected demand?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS AND HOUSING (SHRI MOHAMMED USMAN ARIF): (a) Yes, Sir.

(b) to (d) In such matters Government is guided by the estimates prepared by its own organisations. The National Buldings Organisation has estimated the current housing shortage as follows:—

Urban . .	5.2 million
Rural . .	17.5 million
tal . .	22.7 million

(e) An outlay of Rs. 1490.87 crores has been provided in the 6th Plan for housing out of which Rs. 485 crores are for housing schemes for economically weaker sections of the community. In addition, Housing and Urban Development Corporation also aims at investing Rs. 6.00 crores during the 6th Plan period for providing loans for housing. Housing Finance from commercial banks is also made available to individuals.

अजन्ता की गुफाओं का रख-रखाव

1269. **श्री मीर्जा इर्शादबेग ऐयुबबेग :** क्या शिक्षा और संस्कृति मंत्री यह बताने की कृपा करेंगे कि :

(क) प्रसिद्ध अजन्ता की गुफाओं के भित्ति-चित्रों और मूर्तियों के रख-रखाव पर प्रतिवर्ष कितनी राशि खर्च की जाती है;

(ख) वहां पर इस समय नियोजित कर्मचारियों की संख्या कितनी है और उन्हें उपलब्ध सुविधाओं का ब्यौरा क्या है; और

(ग) भित्ति-चित्रों और मूर्तियों की सुरक्षा के संबंध में तकनीकी विशेषज्ञों को प्रतिवेदन तैयार करने में कितने वर्ष लगे, पिछला प्रतिवेदन कब प्राप्त हुआ था और उसका ब्यौरा क्या है और सरकार ने उस पर क्या निर्णय लिया है?

शिक्षा तथा संस्कृति और समाज कल्याण मन्त्रालयों में उप मन्त्री (श्री पी० के० थुंगन : (क) और (ख) वर्ष 1982-83 में रसायनिक उपचार द्वारा अजंता की गुफाओं के भित्तिचित्रों और मूर्तियों के परिरक्षण पर 66,500 रुपये खर्च हुए हैं। अजन्ता में रासायनिक परिरक्षण पर तो कर्मचारियों की संख्या 8 है। जिनके लिये जल आपूर्ति सहित आवासीय स्थान की सुविधायें हैं।

(ग) भारत सरकार ने अजन्ता की गुफाओं के परिरक्षण हेतु प्रतिकारक उपाय सुझाने के लिये जुलाई, 1971 में एक विशेषज्ञ समिति की स्थापना की थी। 1 दिसम्बर, 1977 में अन्तिम रिपोर्ट प्राप्त हो चुकी थी। इस अवधि के दौरान गुफा के भीतर की आर्द्रता, ताप और सोलन के तकनीकी आंकड़े एकत्र किये गये ताकि भित्तिचित्रों की सुरक्षा के लिये उचित परिरक्षी विधियों की खोज की जा सके। समिति की 6 बार बैठकें हुईं और निम्नलिखित प्रमुख अनुसंशायें की हैं, जिनमें से अधिकांश को लागू कर दिया गया है :—

(i) गुफा संख्या 1, 2, 16 और 17 जिनमें महत्वपूर्ण भित्तिचित्र हैं, धूल और गन्दगी को हटाने के लिये उन्हें बाकायदा साफ किया जाये। धूल जमाव को रोकने के लिये इन गुफाओं के फर्श पर रबड़ की मैटिंग बिछाई जायें।

(ii) गुफाओं के भीतर विशेष प्रकार की बत्तियों की व्यवस्था की जाये, जो उष्मा पैदा न करें और भित्तिचित्रों को क्षति न पहुंचायें।

(iii) गुफाओं के भीतर आर्द्रता बढ़ने की संभावना की रोकथाम के लिये 20 से 40 तक दर्शकों के प्रवेश की संख्या सीमित की जाये।

(iv) कीटाणुओं की क्षतिकर गतिविधियों से बचने के लिये गुफाओं के भीतर समय-समय पर गंध का छिड़काव किया जाये।

(v) चित्रित गुफाओं की दीवारों के साथ-साथ कम ऊंचाई की रेलिंग